

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1066
ANSWERED ON:13.07.2009
DE ADDICTION CENTRES
Nahata Smt. P. Jaya Prada;Rawat Shri Ashok Kumar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to implement Centrally Sponsored Schemes for de-addiction centres at village panchayat level in the country;
- (b) if so, the details thereof;
- (c) the details of the said centres opened during the last three years and the current year. State-wise; and
- (d) the funds allocated for the purpose during the said period, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) & (b) No, sir. However, under the revised Central sector Scheme for Prevention of Alcoholism and Substance (Drug) Abuse effective from October, 2008 Panchayati Raj institutions are also eligible for central assistance for setting up Integrated Rehabilitation Centres for Addicts (IRCA) and taking up other drug de-addiction activities specified in the scheme.
- (c) Details of State-wise number of De-addiction Centres opened during last 3 years are at Annexure-I No new De-addiction Centre has been sanctioned in the current year till date.
- (d) State-wise details of actual releases made to NGOs under the Scheme for Prevention of Alcoholism and Substance (drug) abuse during last three years from 2006-2009 and state wise Notional allocation under the scheme in the current year is at Annexure-II.